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SLP(C)No. 10315 OF 2001  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
ITEM No.1B (For Judgment) COURT No.11 SECTION-IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOs. 8624 OF 2002@@  
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC  
(Arising out of S.L.P.(C) No. 10315/2001)

M/s. Unique Butyle Tube Industries Pvt. Appellant (s)  
Ltd.  
VERSUS

U.P. Financial Corpn. & Ors. Respondent (s)

(HEARD BY HON'BLE QUADRI AND HON'BLE ARIJIT PASAYAT, JJ)@@  
AA

Date : 20/12/2002:These matters were called on for pronouncement  
of Judgment.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant: Mr. Pramod Dayal, Adv.

For Respondent(s) Mr. Shrish Kumar Misra, Adv.

The Court made the following @@  
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O R D E R@@  
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L.....L.....I.....T.....T.....T.....T.....T.....T.....J.....J  
.SP1

Hon'ble Mr.Justice Arijit Pasayat pronounced the  
judgment of the Court.  
Leave granted.  
Appeal is allowed without any costs in terms of the  
signed reportable judgment.@@  
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.SP1

Neelam (Shelly Sengupta)  
Court Master

(Signed Judgment is placed on the file)  
Reportable.@@  
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